

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Petition(s) for Special Leave to Appeal (C) No(s). 27095-27096/2023

ALL KERALA PRIVATE COLLEGE TEACHERS ASSOCIATION (AKPCTA) & ANR.

Petitioner(s)

VERSUS

STATE OF KERALA & ORS.

Respondent(s)

WITH

SLP(C) No. 27110/2023 (XI-A)

Date : 15-02-2024 These petitions were called on for hearing today.

For Petitioner(s) Mr. Romy Chacko, AOR

For Respondent(s)

Mr. C. K. Sasi, AOR

Ms. Meena K Poullose, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 27095-27096/2023

Four weeks time, is granted to respondent Nos.1 to 4, to file counter affidavit.

After expiry of the said period, the matter be processed for listing before the Hon'ble Court, as per rules.

SLP(C) No. 27110/2023

Despite service of notice on common respondent Nos.1 to 4 there is no appearance on their behalf.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

MAHESH TANAJIRAO PATANKAR
Registrar